

- (2) Amendments to the Articles of Association of the Bokaro Steel Limited. [Placed in Library. See No. LT-4809/65].

the Rubber Act, 1947. [Placed in Library. See No. LT-4812/65].

REPORT OF THE STUDY TEAM ON DIRECTORATE GENERAL OF TECHNICAL DEVELOPMENT (PART I).

- (ii) Audit Report on the Accounts of the Tea Board for the year 1963-64. [Placed in Library. See No. LT-4813/65].

The Minister of Supply and Technical Development in the Ministry of Industry and Supply (Shri Raghuramiah): I beg to lay on the Table a copy of Report of the Study Team on Directorate General of Technical Development (Part I). [Placed in Library. See No. LT-4810/65].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): I beg to lay on the Table—

- (1) a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Art Silk Textiles (Production and Distribution) Control (Amendment) Order, 1965, published in Notification No. S.O. 1347 dated the 1st May, 1965.

- (ii) The Art Silk Textiles (Production and Distribution) Control (Second Amendment) Order 1965, published in Notification No. S.O. 1900 dated the 19th June, 1965.

[Placed in Library. See No. LT-4811/65].

- (2) a copy each of the following papers:—

- (i) Notification No. S.O. 2631 dated the 28th August, 1965, making certain further amendments to the Rubber Board (Provident Fund) Rules, 1965, under sub-section (3) of section 25 of

GOA, DAMAN AND DIU CEMENT CONTROL ORDER

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): I beg to lay on the Table a copy of the Goa, Daman and Diu Cement Control order, 1965, published in Government of Goa, Daman and Diu Gazette dated the 22nd May, 1965, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-4814/65].

11.02 hrs.

BUSINESS OF THE HOUSE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 13th September, 1965, will consist of:—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of the Press and Registration of Books (Amendment) Bill, 1964, as passed by Rajya Sabha.
- (3) Consideration of a motion for reference of the Jawaharlal Nehru University Bill, 1964 to a Joint Committee.
- (4) Consideration and passing of:—

The Life Insurance Corporation (Amendment) Bill, 1965.